

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.03.2025

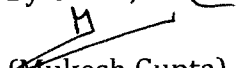
ORDER NO. 53 of 2025

Hon'ble President is pleased to partially modify the roster order no. 42 of 2025 for
CESTAT, New Delhi from **04.03.2025** to **05.03.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 04.03.2025 to 05.03.2025	Mr. S. K. Mohanty, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar